

fence and other Government departments;

(b) if so, how much amount was paid to these agents;

(c) whether it was necessary to appoint agents for the said purpose; and

(d) if not, the reasons for appointing the agents and the action taken against the officials held guilty for making this avoidable expenditure?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to (d). Information is being collected and will be laid on the Table of the House.

Reservation for Scheduled Castes and Scheduled Tribes in N.B.C.C.

388. PROF. MAHADEO SHIWANKAR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government's instructions about reservation of posts in the National Building Construction Corporation Limited both in the matter of recruitment as well as promotion are being followed;

(b) if not, the reason therefor; and

(c) the corrective steps taken or proposed in this regard?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) Yes, Sir.

(b) and (c). Question does not arise.

Inter-State Water Disputes

389. PROF. MAHADEO SHIWANKAR: Will the Minister of WATER RESOURCES be pleased to state:

(a) the inter-State water disputes awaiting settlement; and

(b) the steps being taken by Union Government for equitable and rational distribution of water resources in the country?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) Two water disputes, namely, sharing of Cauvery waters and sharing of surplus Ravi-Beas waters, which have been referred to the Tribunals, are awaiting settlement.

(b) States have been encouraged to complete their Master Plans. In addition, the National Water Development Agency has been established by the Centre to consider the scientific and optimum development of water resources and prepare proposals for inter-basin transfers where necessary and feasible.

Clothes Reserved for Handloom Weavers

390. PROF. MAHADEO SHIWANKAR:
**SHRI RAM PRASAD CH-
OUDHARY:**

Will the Minister of TEXTILES be pleased to state:

(a) whether the 22 types of cloth reserved for handloom weavers have been reduced by Government to 10 types of cloth;

(b) whether the reduction in the reserved types of cloth is detrimental to the interests of the weavers in comparison to the mills; and

(c) the arrangements made by Government to protect the interests of these weavers?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) No, Sir.

(b) Does not arise.

(c) Government is committed to the policy of protecting the handloom weavers and to exclusively reserve items for production on handlooms. That is why, the Government is soon going to move a Bill to amend the constitution to include the Handlooms (Reservation of Articles for Production) Act, 1985 in the Ninth Schedule of the Constitution. At the same time, it is proposed to further strengthen the Central and State enforcement machineries created for implementing the policy of Reservation.

[English]

AIDS Virus in Manipur

391. SHRI DEVENDRA PRASAD YADAV: Will the Minister of HEALTH AND

<i>Category</i>	<i>Male</i>	<i>Female</i>	<i>Total</i>
I.V. Drug abusers	415	15	430
Blood Donors	16	—	16
Patients with S.T.D.	2	—	—
Total	433	15	446

The Government of India during the current financial year under the National AIDS Control Programme has released a sum of Rs. 10 lacs for establishment of AIDS unit at the J.N. Hospital, Imphal and another Rs. 10 lacs for development of health education material on AIDS for the target groups like youths and college going students and blood donors.

FAMILY WELFARE be pleased to state:

(a) whether Union Government have received any report regarding growing drug addiction in the State of Manipur and the spreading of AIDS virus in the state by the drug addicts;

(b) if so, whether Union Government have made any critical study of the situation in the State of Manipur; and

(c) if so, the outcome thereof and the steps taken by Government in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (c). Yes. A team from the Headquarters was sent to the State of Manipur to assess the situation regarding HIV infection AIDS. It was observed that the probable source of infection was mainly from the intravenous drug abusers. The details of the sero positive cases in Manipur are as follows:

[Translation]

Central Allocation for Flood Control and Irrigation Projects of Bihar

392. SHRI DEVENDRA PRASAD YADAV: Will the Minister of WATER RESOURCES be pleased to state: